

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3944
ANSWERED ON:20.04.2010
CRIME INVOLVING TAXI DRIVERS
Patel Shri Bal Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaint with regard to alleged involvement of taxi drivers in committing crimes especially at the Delhi Airport;
- (b) if so, the total number of such cases reported against the taxi drivers during each of the last three years, crime-wise;
- (c) whether the connivance of Police Personnel in such crimes have been reported;
- (d) if so, the action taken in the matter; and
- (e) the corrective measures proposed to be taken to curb such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): Yes, Madam. Delhi Police has received complaints against the taxi drivers in committing crimes. The total number of cases reported to Delhi Police against the taxi drivers during the year 2007, 2008 and 2009 are as follows:

Year	Crime	Reported
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2007	-	-
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2008	Cheating	02
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	Abduction/Murder	01
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2009	Cheating	01
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No complaint regarding involvement of Delhi Police personnel in such cases has been reported. The corrective measures being taken to curb such cases are as follows:-

- 1) Effective surveillance near taxi stands.
- 2) Deployment of police pickets in remote/vulnerable areas for special vehicle checking.
- 3) Random checking of Taxis/Autos.
- 4) Wider publicity through media, so that public can inform about the illegal acts of the taxi drivers.
- 5) The biometric system of identification for taxi operators at the IGI Airport.

Preparing the smart cards of taxi drivers and fitting of GPS system in their taxis.